

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

STARRED QUESTION NO:380
ANSWERED ON:18.08.2003
FORTIFICATION OF PROCESSED PRODUCTS
T.T.V. DHINAKARAN

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the majority of the processed food products are not fortified;
- (b) if so, whether the Government propose to make it mandatory to fortify products like biscuits, vegetable oil, bread, infant milk food etc.;
- (c) if so, the details thereof;
- (d) whether the Government propose to organise more workshops, conferences to educate the manufacturers about the need to fortify processed products; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI N.T. SHANMUGAM)

(a) to (e): A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No. 380 for answer on 18.8.2003 regarding Fortification of Processed Products.

(a): Food Processing Industries are both inorganized and unorganized sectors. It is also a de-licensed sector. As such, comprehensive data on units manufacturing fortified food is not centrally maintained.

(b) & (c): Use of vitamins is mandatory in hydrogenated vegetable oil, infant milk food/infant formula weaning foods, fortified atta, fortified maida.

(d) & (e): The Ministry organizes workshops, conferences in association with concerned organizations to popularize the concept of fortified foods and at the same time orient food industry into adopting fortification as a part of their production plan. Ministry also formulated action plan for promotion of fortification in processed food through various means including organizing workshops.